

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13/03/2020

O.A./260/815/2014

K GAVARAYYA
-V/S-
M/O RAILWAYS

ITEM NO: 41

FOR APPLICANTS(S) Adv. : NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.S.K.OJHA

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr.S.K.Ojha, learned counsel for the respondents is present and heard. No action has been taken by the applicant to amend the O.A. as per order dated 4.3.2020 of this Tribunal. This matter relates to the year 2014. It seems that the applicant is no longer interested to pursue this matter. In view of this, the O.A. is dismissed for default and non-prosecution on the part of the applicant.</p>
	<p>Registry is directed to send a copy of this order to the applicant in the given address. Free copy of this order be made over to learned counsel for the respondents.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

b